

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR  
ORDER SHEET

APPLICATION NO.: \_\_\_\_\_

Applicant (S)

Respondent (S)

Advocate for Applicant (S)

Advocate for Respondent (S)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

**18.03.2010**

**OA No. 252/2008**

Mr. Rajveer Sharma, Counsel for applicant.  
Mr. Hemant Mathur, Counsel for respondents.

Heard learned counsel for the parties.

Learned counsel for the applicant submits that he wants to withdraw this OA with liberty reserved to him to file fresh OA thereby challenging the validity of OM dated 05.05.2003 (Annexure R/4) or any other rules on the subject. Permission granted.

The OA is disposed of as having been withdrawn.

*B.L. KHATRI*  
**(B.L. KHATRI)**  
**MEMBER(A)**

AHQ

copy given vide  
no 3655 366  
19/3/10  
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